BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 575/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name	of the Company	Punjab National Bank -V	s- Vasudev Ispat Pvt.Ltd.	
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
(T) (D)	APARAJIT V. RAJA	TA RAO, ADVOCA		17.11.17

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

List on 07/12/2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)